## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

: CP/154/CAA/2017

NAME OF THE TRANSFEROR.

: DYNACON EQUIPMENT PVT LTD

NAME OF THE TRANSFERRRE. : KALAVAKARU ESTATES PVT LTD

UNDER SECTION

: 230

NAME (IN CAPITAL) S.No.

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1, TKBHASKAR

VIKRAM P. JAIN Counsel for SHRUTI KRISHNAM Phitioner SHWETHA VA SUDEVAN

## **ORDER**

Counsel for the Petitioner present and filed the petition. Counsel for the Petitioner is directed to issue notice in the newspapers in which the earlier notice was issued having not less than ten days' time before the next date of hearing. Put up on 06.10.2017 at 10.30 A.M.

**MEMBER (TECHNICAL)** 

MEMBER (JUDICIAL)